

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI. S. VIJAYARAGHAVAN - MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/41/2016
NAME OF THE PETITIONER(S) : T.N.V. Nanjappa Chetty & another
NAME OF THE RESPONDENT(S) : T.N.K. Govindaraja Chetty & Co. Pvt. Ltd. & 10 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

① CIBI VISHNU

COUNSEL FOR
PETITIONER - 2

[Signature]

2) Prithviraj

(for) R. Vamsatavaladan counsel for
R1 - R10

[Signature]

ORDER

Counsels for both the parties are present. Counsel for the Respondent prayed for time for submission of final arguments. At request, time is enlarged. Put up on **05.10.2017** at **10.30 A.M.**

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk